GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1911

TO BE ANSWERED ON THE 3RD MARCH, 2020/PHALGUNA 13, 1941 (SAKA)

PREVENTION OF CRIME

1911. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps taken by the Government to prevent crime rates in the top three States viz. Assam, Odisha and Telangana as per NCRB data for 2017;

(b) whether it is a fact that as many as 1,149 rape cases, including 604 involving minors, were registered in Odisha in the first six months in 2019;

(c) if so, the steps taken by the Government to check the increasing crime rate in Odisha;

(d) whether the Government is likely to order CBI investigation in the mysterious death case of Village Level Workers (VLW) in Jajpur, Odisha; and

(e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to

the Constitution of India and State Governments are responsible for prevention,

detection, registration and investigation of crime and for prosecuting the

criminals through their law enforcement agencies.

(b) & (c): The published reports of 'Crime in India' are available till the year 2018 only.

(d) & (e): It is for the State Government to decide whether investigation in a case is to be handed over to the CBI.

* * * * *